

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S ICEBERG DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ICEBERG DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/02/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999DL2010PTC199536
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: - Basement 1, Elegance Tower, Plot No. 8, District Centre Jasola New Delhi South Delhi 110025
6.	Insolvency commencement date in respect of corporate debtor	20.04.2022 (Copy of the order received to the IRP on 26.04.2022)
7.	Estimated date of closure of insolvency resolution process	16.10.2022 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vijender Sharma IBBI/IPA-003/IP-N00003/2016-2017/10022
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Building No. 11, 3rd Floor, Hargovind Enclave, Vikas Marg, Delhi-110092. Mail-Id: vijender@vsa.net.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Building No. 11, 3rd Floor, Hargovind Enclave, Vikas Marg, Delhi-110092. Mail-Id: vijender@vsa.net.in , iberg.cirp@gmail.com
11.	Last date for submission of claims	10.05.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench-III, has ordered the commencement of a corporate insolvency resolution process of M/s Iceberg Developers Private Limited on 20.04.2022 (Copy of the order received to the IRP on 26.04.2022).



The creditors of M/s Iceberg Developers Private Limited are hereby called upon to submit their claims with proof on or before 10.05.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

The submission of claims is to be made in accordance with Chapter III of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The claim with proof is to be submitted in following specified forms along with documentary proof in support of claim:

Form B: Claim by operational creditors except workmen and employees

Form C: Claim by financial creditors

Form CA: Claim by financial creditors in a class

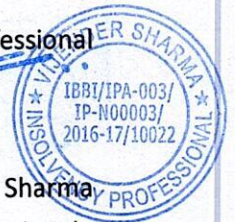
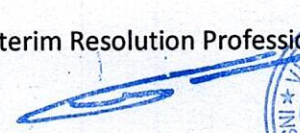
Form D: Claim by workmen or an employees

Form E: Claim submitted by an authorised representative of workmen or employees

Form F: Claim by creditors (other than financial creditors and operational creditors)

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Interim Resolution Professional



Vijender Sharma

Interim Resolution Professional-

M/s. Iceberg Developers Private Limited

IP Registration No. - IBBI/IPA-003/IP-N00003/2016-2017/10022

Address- VRSA Insolvency Professionals LLP

11 (3rd floor) Hargovind Enclave, Vikas Marg, Delhi-110092

E-Mail-Id: vijender@vsa.net.in

Date: 27.04.2022

Place: Delhi